

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 06th Jan., 2022

No. 01 A : On being relieved of his present assignment, the services of Sri Rohit Kumar-I, Sub Judge-cum-A.C.J.M., Darbhanga are placed at the disposal of the State Government in the Department of General Administration, Patna for his appointment as Registrar, Bihar State Legal Services Authority, Patna, on deputation basis, for a maximum period of three years.

By order of the High Court,

Sd/- A.K. Jha

Registrar General

Memo No. 1169 / Dated, Patna, the 06th Jan., 2022
XIX-140-2009

Copy forwarded to the District and Sessions Judge, Darbhanga with a direction to Sri Kumar-I to make over charge of his present assignment at Darbhanga on receipt of the notification of the State Government in the Department of General Administration Department, Patna placing his services at the disposal of the Law Department as also the notification of the Law (Judicial) Department of the State Government, appointing him as Registrar, Bihar State Legal Services Authority, Patna and to join his new assignment soon thereafter.

By order of the High Court,

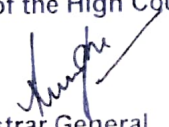
Sd/- A.K. Jha

Registrar General

Memo No. 1170 - 1187 / Dated, Patna, the 06th Jan., 2022.

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna with reference to his notification no. 16620 dated 29.12.2021 / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / the Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Under Secretary to the Govt. of Bihar, Finance Deptt., P.C.F.C.-III, Old Secretariat, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / I/c Registrar (Vigilance), Patna High Court, Patna / I/c Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / I/c Registrar (Establishment), Patna High Court, Patna / O.S.D. (Enquiry Officer), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C A.D. (Misc.) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,


Registrar General